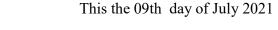
## CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

#### T.A. No. 62/5855/2020



# HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

(Advocate:- Mr. G A Lone-Not Present)

#### **Versus**

(Advocate: Mr. Rajesh Thappa, learned D.A.G. for Mr. Amit Gupta, learned A.A.G.)

## ORDER [ORAL]

### (Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

This TA (TA No. 62/5855/2020) arises out of SWP No.876/2017, wherein relief is claimed against Anantnag Central Cooperative Bank. This Tribunal does not have jurisdiction in respect of the employees of Anantnag Central Cooperative Bank. The Registry is, therefore, directed to return the file to the Hon'ble High Court of Jammu & Kashmir at Srinagar.

(ANAND MATHUR) MEMBER (A) (RAKESH SAGAR JAIN) MEMBER (J)

Arun...

Administration